

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3559**

ANSWERED ON 23<sup>RD</sup> MARCH 2017

**DRIVING DISCIPLINE**

3559. SHRIMATI KOTHAPALLI GEETHA:  
SHRI KODIKUNNIL SURESH:  
SHRI SISIR KUMAR ADHIKARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) whether the Government is aware of the fact that most accident victims on highways are youngsters riding two wheelers with one fatality every 15 minutes in case of two wheelers;
- (b) if so, the total number of youngsters killed in two wheeler accidents on highways from 2016 till date;
- (c) the steps and initiatives taken by the Government to create awareness about driving discipline;
- (d) the details of such programs along with various platforms including social media on which such programs are to be publicized; and
- (e) the guidelines to the States and the precautionary measures including proposal of speed locator through GPS system proposed to be taken by the Government in collaboration with State Governments?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI PON. RADHAKRISHNAN)

(a) & (b) Ministry of Road Transport & Highways compiles accident data in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP) region. Accident details about youngsters riding two wheelers on highways are not compiled in this format. However, as per the latest available data, total number of accidents involving two wheelers on all roads were reported as 1,44,391 and the number of persons killed in these accidents were 36,803 during the calendar year 2015(Latest available).

(c) & (d) With a view to raise road safety awareness among the general public, the Government have been undertaking various publicity measures through Directorate of Audio Visual Publicity (DAVP) and professional agencies in the form of telecasting / broadcasting of T.V. spots/Radio jingles, organizing Road Safety Week, Seminars, Exhibitions, All India Essay Competition on Road Safety, printing of calendar, children activity books, posters, etc., containing road safety messages for various segments of road users viz. Pedestrians, cyclists, school children, heavy vehicle drivers, etc.

(e) The Ministry of Road Transport & Highways has issued G.S.R. 290 (E) dated 15.04.2015 wherein Speed Limiting Device (SLD) or Speed Limiting Functions (SLF) are mandated to be fitted in certain categories of Transport Vehicles. The Speed Limiting Device has to be type approved by any of the testing agencies under Rule 126 of the Centre Motor Vehicle Rules, 1989 as per Automotive Industry Standard (AIS) – 018.

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